

DIVISION BENCH

ITEM NO.103

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.08/ALD/2024

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 10th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S ALFA PROPBUILD PVT. LTD. & ORS. V/S M/S PROTO DEVELOPERS AND TECHNOLOGIES LTD.
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Anil Dubey with Sh. Avinash Yadav : *For the Financial Creditor*
& Ms. Anshika Dubey, Advs.

Sh. Dilip Kumar Rana, Adv. : *For the Corporate Debtor*

ORDER

Ld. Counsels representing the parties are present through VC.

- 1.** After arguing for some time, the Ld. Counsel representing the Financial Creditor seeks to withdraw the present petition and to file the petition in the suitable format from the point of view of homebuyers.
- 2.** In view of the prayer made, the present petition is dismissed as withdrawn with liberty as aforesaid for refile in accordance with law.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

10th July, 2024

Kavya Prakash Srivastava
(Stenographer)